

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.201-IA/844(AHM)2023
ITEM No.202-IA/1101(AHM)2023
ITEM No.203-IA/1133(AHM)2023
in
CP(IB) 265 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rebarteh Solutions Pvt Ltd
V/s
Steelera Engineers Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Jaimin Dave, Adv. a.w. Ms. Hirva Dave, Adv
Ms. Neha Chhawchharia, RP
: Mr. Sanjay Kumar Singh, Adv.
For the Respondent/FC : Mr. Shashwat Shukla , Adv. For R-2

ORDER

IA/1101(AHM)2023 & IA/1133(AHM)2023

We have heard the concluding arguments in both the IAs and perused the record.

Hence, IA/1101(AHM)2023 & IA/1133(AHM)2023 are **reserved**.

IA/844(AHM)2023

Re-list on 11.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)